- 17. 243/244 Bangalore-Dharsnavaram Passenger.
- 18. 617 Tambaram-Chengalpattu Passenger.
 - 231 Maishashan-Karimganj Passenger
- 19. 1BBS/2BBS Suratgarh-Bikaner Passenger.
- 20. HD1/DH6 Dharwar-Hubli Passenger
- 21. HD9/DH10 Dharwar-Hubli Passenger.
 - 22. 425/426 Chotila-Than Mixed.
- 23. 257/258 Tinsukia-Dangri Passenger.

NARROW GAUGE

24. 3PB/2PB Pathankot-Baijnath Paprola Passenger.

25. 187/188 Miyagam Karjan-Dabhoi Passenger.

State Capitals conected with Delhi by Superfast trains

*705. SHRI BHAIRAB CHANDRA MAHANTI: SHRI NARASINGHA PRASAD NANDA: SHRI BRAHMANANDA PANDA: SHRI LOKANATH MISRA: SHRI PATITPABAN PRA-

DHAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) the names of the State Capitals which have been connected with Delhi by Super fast or Deluxe trains through the shortest routes;
- (b) the reasons for which Bhubanes-war, the Capital of Orissa, has no far not been provided with similar facility?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) and (b) A statement is laid on the Table of the Sabha.

Statement

The following State Capitals have been connected with Super fast or Deluxe A. C. trains with Delhi/New Delhi by the shotest route:—

Name of the State			Headquarters	
			Hyderabad.	
2. Bihar .			Patna.	
3. Jammu & Kashmir		•	Jammu (Winter Capital)	
4. Karnataka			Bangalore.	
5. Kerala .			Trivandrum.	
6. Madhya Pradesl	n		Bhopal.	
7. Maharashtra			Bombay*	
8. Rajasthan			Jaipur.	
g. Tamil Nadu			Madras.	
10. Uttar Pradesh			Lucknow.	
11. West Bengal			Calcutta.	

Though Bhubaneswar, Capital of Orissa State, is not connected directly by a fast train with Delhi/New Delhi by the shortest route, a fast train viz. 143/144 Kalinga Express has been provided once a week between Nizamuddin and Bhubaneswar/Puri *via* Jhansi, Katni, Bilaspur and Kharag-pur from 1-4-1977.

Opinion by Directors regarding payment to political parties through advertisements in Souvenirs, Bulletins

*706. SHRI DEVENDRA NATH DWIVEDI: SHRI VITHAL GADGIL: SHRIMATI SUSHILA SHANKAR ADIVAREKAR.

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

- (a) whether it is a fact that Shri J. C. Shah ex-Chief Justice of India, Shri C. K. Daftary, M.P. and ex-At torney General of India and Shri N. A. Palkhiwala, Indian Ambassador to USA are Directors of several pub lic and private limited companies; and
- (b) whether Government are aware that all of them had given